

(b) to (c) No such scheme is under consideration of the Government at present.

(d) to (e) The Budget 2009-10 has estimated the net market borrowing through dated securities at Rs. 3,97,957 crore. The Government has announced a market borrowing programme for the first half of the fiscal year 2009-10 for an amount of Rs. 2,99,000 crore on July 16, 2009. An amount of Rs. 1,89,000 crore has already been raised through dated securities between April 1, 2009 and July 17, 2009.

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## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### Overhauling of air traffic control systems

2571. SHRI GIREESH KUMAR SANGHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the present Indian ATC capacity is only 25 flights per hour, whereas Singapore and Dubai ATC capacity is 55 flights per hour;

(b) whether there is any proposal with Government with regard to overhauling Air Traffic Control (ATC) systems in the country to increase handling capacity of airports; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir. At Delhi airport with simultaneous use of runways, the traffic handling capacity has been increased to 50-55 flights per hour. At other airports, existing ATC capacity is meeting the present traffic demand.

(b) and (c) Airports Authority of India (AAI) is continuously endeavoring to improve the Air Traffic Control System along with upgradation of automation system with state of art technology in order to keep the traffic handling capacity at par with Air Traffic growth in the country, Automation systems at Mumbai and Delhi are being upgraded to Auto track-III. Chennai and Kolkata ATC system are being upgraded. Performance Based Navigation Procedures have been implemented at Delhi, Mumbai and Ahmedabad airports. Advanced Surface Movement Guidance and Control Systems are functioning at Delhi, Hyderabad, and Bangalore airports and is being installed at Mumbai airport.

### Night landing facility at Rajamundry and Tirupati airports

2572. SHRI NANDI YELLAIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the progress made so far towards upgradation of terminal building, runway and setting up night landing facility at Rajamundry and Tirupati airports; and

(b) by when the entire work in these two airports is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Details of the progress made at Rajamundry and Tirupati airport for infrastructure

development is as follows: (i) At Rajamunday Airport construction of new terminal building at a cost of Rs.43.29 crore to handle 150 passengers in peak hours is in progress and work will be completed by March, 2010, Night landing facility at a cost of 1.92 crore will be available by December, 2009. (ii) At Tirupati Airport resurfacing and strengthening of the existing runway, taxi track, apron, isolation bay etc, are completed at a cost of Rs.17,30 crore. Extension of existing runway & strengthening of runway could not be taken up due to non availability of land. Estimate for construction of new integrated terminal building at a cost of Rs.132,00 crore is under progress and construction of building will be completed by July, 2011. Night landing facilities have been available since 2007.

#### Functioning of private airports

2573. SHRI P. RAJEEVE: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) how many private-owned airports are functioning in India;
- (b) whether the Airports Authority of India has any control on these airports;
- (c) the agency which monitors the security arrangements in these private airports?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) There are six airports owned by private companies and licensed under the 'Public Use' category and used for scheduled flight operations.

There are 18 privately owned airports which are licensed under the private category and used by the licence holders and by the individuals specifically authorised by the licensee. All these airports are operational and functioning,

(b) Airports Authority of India provides Air Traffic Services at aerodromes licensed under public use category and used for scheduled flight operations.

(c) The security at all aerodromes is regulated under the guidelines issued by Bureau of Civil Aviation Security.

#### Greenfield airports in Sikkim

2574. SHRI O.T. LEPCHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a Greenfield airport in Pakyong in Sikkim was approved by the Cabinet in October, 2008;

(b) whether it is also a fact that the Airports Authority of India has awarded the contract to build the airport within 24 months; and

(c) if so, the details of the progress made towards the construction of the airport so far?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.